

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: WEST : DELHI**

**CIRCULAR**

Whereas dress allowance of Group "C" employees (erstwhile Group "D") posted in West District has already been released by Accounts Branch (West), Tis Hazari Courts, as per 7<sup>th</sup> CPC Office Memorandum no. F. No. 14/04/2015-JCA2 dated 31.08.2017.

All Group "C" employees (erstwhile Group "D") posted in West District are hereby directed to wear their office dress regularly. They are also directed to send their undertaking in this regard directly to the Accounts Branch (West), Tis Hazari Courts, Delhi on or before 10<sup>th</sup> July of every year.

Non compliance to the above directions will be viewed seriously.

(DHARMESH SHARMA)  
District & Sessions Judge (West)  
Tis Hazari Courts,  
Delhi

No. 23637-23711.....CTB/WEST/THC/2019

Dated: 17.7.19

Copy forwarded to:-

1. All the Courts functioning in West District, Tis Hazari Courts, Delhi
2. All the Branches functioning in West District, Tis Hazari Courts, Delhi
3. PS to the undersigned.
- ✓ 4. R&I Branch for uploading on LAYERS.
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District & Sessions Judge (West)

17/08/19